

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. 236/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)


SH. RAVIKUMAR DURAISAMY
Member (T))

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: Jameks Engineering Pvt. Ltd.
V/s
Aryan Electricals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Shrdimaye D.S.	Adrja Pr.	
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ORDER

TCP 236/I&BP/NCLT/MB/MAH/2017

1. Learned Representative is present.
2. Form No.5 dated 14.07.2017 for a Debt amount of Rs.15,03,125 is on record. However, not delivered Form No.5 and requisite Notice of Demand. The name of the IRP also has not been proposed. For due compliance time is granted. To be complied with on or before **22nd August, 2017**.
3. Matter is adjourned to **12th September, 2017**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Date: 28.07.2017,

Sd/-

M.K. SHRAWAT
Member (Judicial)